

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No.110
(IB)-1781(ND)2018
I.A-3434/2021

IN THE MATTER OF:

Indu Kumar & Ors	...	Applicant/Petitioner
Versus		
M/s. Saha Infratech Pvt. Ltd.	...	Respondent

Under Section: 7 of IBC Code,2016

Order delivered on 10.08.2021

CORAM:

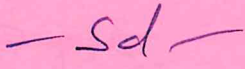
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)


PRESENT:

Order

New I.A-3434/2021: None appeared. List the matter on 12th August, 2021.



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)